

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 31 of 2014

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)
Versus

H.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Shikha Ohri for R.1

ORDER

Ms. Shikha Ohri undertakes to file Vakalatnama on behalf of Respondent no.1 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 28.03.2014 after serving copy on the other side.

Post the matter for hearing on **09.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js